98

(1>) if so, what steps Government propose to lake to make adequate and timely sup-plv of cement to Maharashtra!

Written Answers

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI PRANAB MUKHERJEE): (a) No specific complain! has been received from the Government of Maharashtra that their projects were held tip due to acute shortage of cement in the Stale. The State Government had, how ever, represented that the supplies made to them were short of their requirements,

(h) A quota of 10.06 lakh tonnes has been fixed for the State of Maharashtra for the period 1st July, 1973 to 30th June. 1974 on the basis of the average consumption for the past five years. The revised allocation for the 3rd quarter of 1973 which was fixed ;II.'..82 lakh tonnes, has since been increased by giving them an additional *ad-hoc* quota of 50.000 tonnes for this quarter.

छोटे पैमाने के उद्योगों के लिए कच्चे माल की वसुली

1410. श्री नागेश्वर प्रसाद शाही: **क्या औद्योगिक विकास तथा विज्ञान** और प्रौद्योगिकी मंत्री यह बताने की कुपा करेंगे कि क्या यह सच है कि छोटे पैमाने के उद्योगों के विकास आयुक्त के निदेशानुसार पूर्ति तथा निपटान के महा-निदेशक से प्राप्त सप्लाई आंर्डरों के लिए कच्चे माल की वसूली का दायित्व राज्यों के उदयोग निदेशालयों पर डाला गया है?

Procurement of raw material for Small Scale Indus!lies

1410. SHRI NAGESHWAR PRASAD SHAHI: Will the Minister of INDLSTRIAI DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to stale whether it. is a fad thai under the directions of the Development Commissioner, Small Scale Industries, the procurement of raw material for the suppl\ orders received from the D.G.S.&D. has been made the responsibility' of State Directorate of Industry?] औद्योगिक विकास मंत्रालय में उपमंत्री (श्री जैड० आर० अन्सारी): विकास आयुक्त (लघु उद्योग) ढारा इस प्रकार के कोई भी निर्देश नहीं दिये जाते हैं।

सम्बन्धित राज्यों के लघु एककों की कच्चे माल की ग्रावश्यक्ताएं पूरी करने का उत्तरदायित्व उस राज्य के उद्योग निदेशक पर होता है भले ही इस प्रकार के एककों की पूर्ति के ग्रार्डर सम्भरण ग्रीर निपटान के महानिदेशालय से ग्रथवा ग्रौर कहीं से क्यों न मिले हों।

fTHE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOP MKNT (SHRI ZIAUR RAHMAN ANSARI): No such directions are issued by the Development Commissioner (Small Scale Industries).

Directors ol Industries are responsible for sponsoring the requirements of raw materials of small scale units in the respective Stales irrespective of whether such units have achieved supply orders from DGSX.D or otherwise.]

उल्तर प्रदेश को आवंटित पैराफिन मोम का कोटा

1411. श्री नागेश्वर प्रसाद शाहीः क्या औद्योगिक विकास तथा विज्ञान और प्रौद्योगिकी मंत्री यह बताने की कुपा करेंगे कि:

(क) 1972 में केन्द्रीय सरकार इ ारा उत्तर प्रदेश के उद्योग निदेशालय को कुल कितने टन पैराफिन मोम आबंटित किया गया ;

(ख) उक्त उद्योग निदेशालय ढारा पूर्ति तथा निपटान के महानिदेशक से प्राप्त ग्रार्डरों की पूर्ति के लिए विभिन्न एककों को कितने मोम की मप्लाई की गयी;

English translation.

7-11 RSS/ND/73